

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 124**  
**(IB)-1273(PB)/2019**

**IN THE MATTER OF:**

Dewan Singh Rawat ..... Applicant/petitioner

v.

Educomp- Raffles Higher Education Ltd. .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 13.09.2019**

**Coram:**

**MR. P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: Mr. Pran Malik, Advocate

For the Respondent: Mr. Vasudha Sharma, Advocate

**ORDER**

For order see, C.P. No. (IB)-1272(PB)/2019.